

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI  
COURT-III

CAA-63(PB) /2017

**IN THE MATTER OF:**

M/s. Khyati Nilum Associates (P) Ltd.

.....PETITIONER

Vs.

M/s. Khyati Global (P) Ltd.

.... RESPONDENT

**SECTION :**

Under Section 230-232

**Order delivered on 10.8.2017**

**Coram :**

**R. VARADHARAJAN,  
Hon'ble Member (Judicial)**

**For the Petitioner**

: Mr. Arun Saxena, Advocate

**For the Respondent**

: -

For the RD (NR), Delhi

: Mr. Manish Raj, Company Prosecutor.

**ORDER**

Learned Counsel for the petitioner is present. Mr. Manish Raj, Company Prosecutor on behalf of the RD (NR) Delhi is also present. Heard.

**Order reserved.**

  
**(R. VARADHARAJAN)  
MEMBER (JUDICIAL)**

Surjit  
10.8.2017